## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Dated: 4th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 61 of 2012 & IA no. 280 of 2012

BSES Rajdhani Power Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ....Respondent(s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.

Ms. Mausoor Ali Mr. Vishal Anand

Mr. Saketa Musinipully

Counsel for the Respondent(s): Mr. Pradeep Misra

Ms. Swapna Seshadri, Amicus Curiae

Mr. Daleep Kr. Dhayani

Appeal No. 62 of 2012 & IA no. 281 of 2012

**BSES Yamuna Power Ltd.** 

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission ....Respondent(s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.

Ms. Tarunima Vijra

Counsel for the Respondent(s): Mr. Pradeep Misra

Ms. Swapna Seshadri, Amicus Curiae

Mr. Daleep Kr. Dhayani

## **ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **21.2.2013**.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

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